GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5840 ANSWERED ON:02.05.2013 ACTIVITIES UNDER MGNREGS Antony Shri Anto;Deka Shri Ramen;Dhanaplan Shri K. P.;Krishnaswamy Shri M.;Meghe Shri Datta Raghobaji;Siricilla Shri Rajaiah;Thomas Shri P. T.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of activities undertaken under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);

(b) whether the Government proposes to include more activities including dairy farming under the Scheme;

(c) if so, the details thereof;

(d) whether the Government proposes to exclude some activites being undertaken under the Scheme; and

(e) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)to (c): The provisions in Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are effected through Schemes formulated by States under Section 4(1) of the Act. The Schemes made by the States are required to provide for the minimum features specified in Schedule I of the Act for which guidelines are issued by the Central Government. Schedule-I of MGNREGA as amended from time to time lists permissible category of works that any Scheme prepared by a State Government under Section 4 (1) of MGNREG Act could include. The choice of works suggested in the Act addresses causes of chronic poverty like drought, deforestation, soil erosion, water availability etc. so that the process of employment generation is maintained on a sustainable basis and durable assets are created in rural areas by strengthening the natural resource base. Creation of durable assets and strengthening the livelihood resource base of the rural poor is also an important objective of the Act. Based on the suggestions and feedback received from various stakeholders including State Governments, changes and modifications to the Schedule and guidelines are carried out from time to time and this is a continuous process. Vide notifications dated 4.5.2012, 21.11.2012 and 14.01.2013 Schedule I has been substantially expanded to include a large number of additional activities. The list of activities at present included in Schedule -I of the Act is given in Annexure-I. livestock related works, such as, poultry shelter, goat shelter, construction of pucca floor, urine tank and fodder trough for cattle, azolla as cattle-feed supplement are included in Schedule -I.

(d): No, Madam. There is no proposal to exclude any of the categories of works that are presently permitted in Schedule I of the Act

(e): Does not arise.